

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	IA(IBC)/92/KOB/2023 in CP(IBC)/54/KOB/2022
SECTION	REG 17(1) IBBI R/W NCLT RULE 11
NAME OF PARTIES	RAJENDRAN P R (IRP) IN THE MATTER OF ASTEN REALTORS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	RAJENDRAN P R
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office
Notes

Video Conference

15 March 2023

O R D E R

IA(IBC)/92/KOB/2023 in CP(IBC)/54/KOB/2022

Learned Interim Resolution Professional Mr. Rajendran P.R appears in person. Report of IRP dated 20.02.2023 filed under Regulation 17(1) of IBBI (Resolution Process for Corporate Persons) Regulations 2016 read with Rule 11 of NCLT Rules filed with the application discussed and taken on file. Accordingly, this application is allowed and disposed of.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**